## F.No.01(01)/Roster/CESTAT/2017 Customs, Excise & Service Tax Appellate Tribunal West Block-2, R.K. Puram, New Delhi – 66

Dated: 06.07.2017

## ORDER NO. 86 of 2017

Hon'ble President is pleased to partially modify sitting notified vide order no. **81/2017** and **85/2017** for **CESTAT Delhi** to the extent indicated below:-

On 7.7.2017 at 2.30 p.m. Hon'ble Shri S.K. Mohanty, Member (J) and Hon'ble Shri V. Padmanabhan, Member (T) will hear following part-heard matters before the sitting of the specially constituted Single Member Bench:

- 1. E/525, 542/2011 and others
- 2. E/101/2010

By Order

(Mohinder Singh)
Deputy Registrar

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y. Registrar